

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Special Leave Petition (Crl.) No. 1398 of 2026 titled Anoop Singh Vs U.T. of J&K.

ORDER

No: 963 of 2026/RG

Dated: 25.06.2026

In compliance to the directions passed by the Hon'ble Supreme Court by order dated 21.04.2026, in the matter captioned above, following instructions are hereby issued to the all the trial courts of the UTs of J&K and Ladakh for adherence in its letter and spirit:-

1. The concerned trial courts shall give top priority for disposal of the fifteen (15) cases tabulated as under, by fixing the calendar and giving short dates:-

S. No.	FIR, Offence and Name of accused persons	Prescribed period of imprisonment	Period of incarceration	Timeline given	Name of the Court
1.	FIR No. 16/2007 P/S Nishat U/s 364/342/302/120-B/201 i. Ghulam Rasool Ganaie alias Gulzar S/o Mohd Subhan R/o Gurura Bandipora ii. Khurshid Ahmad Mir, S/o Assad Ullah Mir R/o Wathura Ajas Bandipora.	Life imprisonment	17 years 10 months	4-5 months	4 th Additional District & Sessions Judge, Srinagar
2.	FIR No. 6/2014 P/S Uri U/s 8/21/29 NDPS Mohammad Shafeeq Awan, S/o Abdul Aziz, R/o Sarar Muzafar Abad	Minimum 10 years maximum 20 years	12 year 2 months	6 months	Special Judge NDPS Baramulla
3.	FIR No. 02/2014 P/S Sopore U/s 302 RPC Riyaz Ahmad Sheikh, S/o Ghulam Ahmad, R/o Tragpora, Rafiabad	Life imprisonment	12 year 2 months	18 months	Additional District and Sessions Judge, Sopore


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4.	FIR No. 226/2012 P/S Sopore U/s 302 RPC, Section 7/25 Arms Act & Section 14 F. Act Hafiz Naveed Balooch @ Fahadullah S/o Ab. Jabar Balooch R/o Shuja Abad Multan 19 Pakistan (Foreigner)	Life Imprisonment (Accused R/o Pakistan)	12 years 11 months	18 months	Additional District and Sessions Judge, Sopore
5.	FIR No. 45/2010 P/S Doda U/s 307/120- B/212/216 RPC & S. 7/27 Arms Act Ghulam Nabi	10 years and 7 years	15 year 12 months	6 months	Additional District and Sessions Judge, Doda
6.	FIR No. 342/2010 P/S Doda U/s 4/5 ESA Act, 7/27 Arms Act Ghulam Nabi		15 years 2 months	24 months	Additional District and Sessions Judge, Doda
7.	FIR No. 201/2009 P/S Doda 302 RPC, 7/27 Arms Act i. Ghulam Nabi ii. Khurshid Ahmad	Life imprisonment	15 years 3 months	12 months	Additional District and Sessions Judge, Doda
8.	FIR No. 67/2008 P/S Doda 302/307/379 RPC Section 7/25 Arms Act Jameel Ahmad	Life imprisonment (2008 FIR)	14 year 6 months	12 months	Additional District and Sessions Judge, Doda
9.	FIR No. 148/2006 P/S Doda 302/364, Section 4/25 Arms Act Jameel Ahmad	Life Imprisonment (2006 FIR)	10 years 9 months	12 months	Additional District and Sessions Judge, Doda
10.	FIR No. 90/2007 P/S Doda 302, Section 7/25 Arms Act Jameel Ahmad	Life Imprisonment (2007 FIR)	10 year 8 months	12 months	Additional District and Sessions Judge, Doda

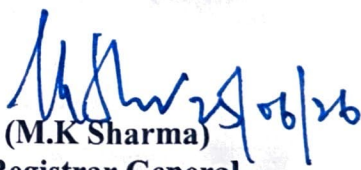
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11.	FIR No. 518/2013 P/S Rajouri 302/307/364 i. Mohd Sageer S/o Abdul Rashid ii. Mohd Sageer S/o Mohd Sadiq Both residents of Chawa, Rajouri	Life Imprisonment	12 year 5 months	12 months	Additional District and Sessions Judge, Rajouri
12.	FIR No. 56/2013 P/S Shopian 364/302/34/392 RPC i. Ghulam Monchi ii. Manzoor Ahmad Monchi Sons of Ramzan Monchi, R/o Baskuchan, Imam Sahib iii. Gulzar Ahmad Monchi, S/o Javaid Ahmad Monchi, R/o Batwara, Srinagar.	Life Imprisonment	12 year 10 months	12 months	Principal District and Sessions Judge, Shopian
13.	FIR No. 140/2010 P/S Trehgam 307/120 B/153A RPC, 7/27 Arms Act, 13 UAPA & 2/3 EIMCO Act Abdul Razaq Balooch, S/o Nazir Ahmad Balooch, R/o Pakistan.	Accused is R/o Pakistan	15 years 4 months	Minimum 3 years	Additional Sessions Judge, Fast Track Court Kupwara.
14.	FIR No. 118/2011 P/S Bakshi Nagar 302/201/109 RPC & Section 3/25 Arms Act Dinesh Singh	Life Imprisonment	14 year	12 months	1 st Additional District and Sessions Judge, Jammu.
15.	FIR No. 32/2014 P/S Channi Himmat 302 RPC Sham Lal	Life Imprisonment	12 year	3 months	1 st Additional District and Sessions Judge, Jammu.

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2. Avoid unnecessary adjournments except in exceptional circumstances and ensuring effective progress of trial proceedings in these cases;
3. These cases be listed atop the daily cause list to ensure focused hearing;
4. Take appropriate steps, permissible under law, for securing attendance of witnesses where service of process has not yielded results;
5. Make efforts to complete examination-in-chief and cross-examination of material/outstation witnesses without avoidable deferment and, where necessary, continuing such evidence on the immediate next date;
6. Wherever feasible and permissible under law, promote and utilize the facility of recording evidence through video conferencing/electronic mode in terms of the relevant provisions of the Bharatiya Nagarik Suraksha Sanhita, 2023/Nyaya Shruti Rules, 2025;
7. Ensure that in cases where defence counsel are not appearing or are otherwise not cooperating in the conduct of trial, appropriate steps are taken in accordance with law for providing legal aid/legal representation to the concerned accused so that the trial is not delayed on that account;
8. Take all possible and appropriate steps, for expeditious conclusion of the trials within the shortest possible time; and
9. All trials courts of the UTs of J&K and Ladakh shall ensure that all other cases where under-trial prisoners are in prolonged custody, are proceeded with expeditiously to ensure that no unnecessary delay shall occur in the conduct of such trials.

By Order.


(M.K Sharma)
Registrar General
Dated:- 25.06.2026

No:- 27401-49 /RG/GS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
7. All Principal District and Sessions Judge, UTs of J&K and Ladakh for information, necessary action and with the request to circulate the same amongst all trial courts under their jurisdiction.
8. Principal District and Sessions Judge, Shopian;
9. 4th Additional District & Sessions Judge, Srinagar;
10. Special Judge NDPS, Baramulla;
11. Additional District and Sessions Judge, Sopore;
12. Additional District and Sessions Judge, Doda;
13. Additional District and Sessions Judge, Rajouri;
14. Additional Sessions Judge, Fast Track Court Kupwara;
15. 1st Additional District and Sessions Judge, Jammu;
..... for information and necessary action.
16. Incharge NIC, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
17. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
18. Order File.


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Annexure-"A"

Details of all Criminal trials pending in the UT of J&K, wherein, the accused persons are in custody past more than 05 years or more as an under-trial prisoner.

Sr. No.	Case FIR No. with Police Station	Offence i.e. Sections involved	No. of accused persons facing trial	Name of Accused persons who are in custody for 5 yrs or more	Period of incarceration
1.	101/2018 P/S Nowgam (PDJ)	306,304B,498A RPC	01	01.Abid Yousuf Najar S/o Mohd Yousuf Najar R/o Shaihamdan colony Naikbagh Nowgam Sgr	07 Years & 05 Months
2.	22/2017 P/S Soura (PDJ)	302,120-B RPC	02	01. Altaf Ahmad Rather 02. Ishfaq Ahmad Rather S's/O Ghulam Rasool Rather R's/O Chanapora Blouchipora Soura Srinagar	08 Years & 10 Months
3.	03/2020 P/S Maisuma (PDJ)	302,207 IPC	01	01.Ghulam Mohi-ud-din Dar S/o Abdul Gani Dar S/o Abi Buchwara Dalgate Srinagar	06 Years & 01 Months
4.	46/2020 P/S Nowhatta (NDPS)	8/21,22,, 27-A 29 NDPS Act	05	01.BILAL AHMAD SHEIKH @ BIL DON S/O JAN MOHAMMAD R/O RAJORIKADAL SRIANGAR 2. JUNAID AHMAD SHAH S/O ALJAZ AHAMD R/O POMPOSH COLONY NOORBAGH, SRIANGAR 3. MOHD MUNEER KURPAL S/O MOHD MUZAFFAR R/O NEW COLONY LALBAZAR SRINAGAR 4. TUFAIL MANZOOR CHOOTA S/O MANZOOR AHMAD R/O MOLVI STOP LALBAZAR SRINAGAR 5. SHAKIR KHAN @ ALI BHAI S/O MOHD YASEEN R/O NEW DELHI JAMIA NAGAR	05 Years & 05 Months
5.	159/2020 P/S Shahced Gunj (NDPS)	8/21,29 NDPS Act	01	01. FAYAZ AH. NADAF S/O ABDUL AHAD R/O TANKIPORA SRG	05 Years & 03 Months
6.	227/2020 P/S Safakadal (POCSO)	363, 376, 506 IPC & 06 POCSO Act	01	01. Aquib Bashir Sofi S/O Bashir Ahmad Sofi R/O BagyasChatabal Srinagar	05 Years, 02 Months & 23 days

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7.	135/2012 P/S Sadder (ADJ)	302, 307, 34, RPC	04	01. Sadat Maqsood Khan S/O Maqsood Hussain Khan R/O Badshah Nagar Natipora Srinagar, presently lodged in Udampor District Jail	13 years, 08 Months & 21 days
8.	59/2012 P/S Batmaloo (ADJ)	302 RPC	02	01. Muneer Aziz War S/O Abdul Aziz War R/O Hatmullah Kupwara, Presently lodged in Jager Haryana Jail	13 years, 09 Months & 18 days
9.	31/2016 P/S M.R.Gunj (ADJ)	302, 34, 120-B RPC	03	01. Harjeet Sing @ Heera S/O Mukhtar Singh R/O Pand gundAmratsar Punjab Lodged in Kot-bilwal 02 Bilal Ahmad Mir S/O Bashir Ahmad Mir R/O PanzallaRafia-abad Lodged in Kot-Bilwal 03. Umer Bashir Mir S/O Bashir Ahmad R/O PanzallaRafia Abad Baramulla Lodged in Udampor	08 years , 11 Months and 10 days
10.	46/2015 P/S Harwan (1 st ADJ)	302 ,201,34 RPC	02	1.Mohd Rafiq Bujran S/o Ghulam Mohiudin R/o Poshkar Kangan Ganderbal and 2.Mst Naseema W/o Mohd RafiqBujran R/o Poshkar Kangan Ganderbal	10 Years and 03 months
11.	149/2015 P/S Sadder (1 st ADJ)	302, 392,201,34 RPC	02	Accused No. 2 Mehraj u din Dar S/o Ghulam Hassan Dar R/o MAisumaMadina Chowk sgr	09 Years 05 Months
12.	48/2012 P/S Batamaloo (2 nd ADJ)	376 RPC	02	02. Gulzar Ahmad Khanday, S/O Ab Rahman Khanday R/O Bcmina Central Jail Srinagar.	13 Years & 09 Months

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13.	52/2018 P/S Nowgam (2 nd ADJ)	302, 120 B RPC	02	01. Asifa Horiya D/O Mohd Abdullah Dar R/O Allochibagh. Distt. Jail Rajouri. 03. Tanveer Ah Bhat S/o Ali Mohd Bhat R/O Lelhar Kakapora Pulwama Distt. Jail Baderwah	07 Years & 10 Months
14.	47/2016 P/S Pantha-Chowk (2 nd ADJ)	302 RPC	01	01. Mohd Qaiser Alam S/O Late Mohd Akram R/O Arharia Bihar Distt. Jail Kot Bilawal	08 Years & 08 Months
15.	40/2013 P/S R.M Bagh (2 nd ADJ)	302 RPC	01	01. Richard Dewit S/O Handrick Peter R/O Netherland Holland	12 Years & 11 Months
16.	16/2007 P/S Nishat (4 th ADJ)	364, 342, 302, 12 0-B, 201 RPC	06 (03 accused persons dead) total 3 accused persons are presently facing trial	Gh. Rasool Ganie @ Gulzar S/O Mohd Subhan R/O Gurura Bandipora 2. Khursheed Ahmad Mir S/O Assad Ullah Mir R/O Wathura Ajas Bandipora	17 years 10 months 19 days
17.	173/2018 P/S Batamalo (NIA)	302, 307, 326, 120-B, 34 RPC, 7/27 1. A ACT, 16, 18, 19, 20, 38 (2) 39 (2) ULA (P) Act.	06	01. Mohd Shafeeq Bhat @ Shafeq Molvi S/O Gh. Qadir R/O Darwani Batamalo, 02. Waseem Khan S/O Lat Gh. Mohammad R/O Darwani Batamalo, 03. Tahseen Ahmad @ Junaid S/O Ali Mohd R/O Zaindar Mohalla Tankipora Habakadal.	07 years, 07 months
18.	93/2018 P/S Shaheed-Gunj (NIA)	7/25 1A ACT, 302, 307 RPC, 16, 18, 19, 38 ULA (P) Act.	05	01. Mohammad Shafiq Bhat @ Shafiq Molvi S/O Gh Qadir R/O Deyarwani Batamalo 02. Waseem Khan S/O Gh Mohammad R/O Deyarwani Batamalo 03. Tahseen Ah. Batlo S/O Ali Mohammad R/O Tankipora Habakadal.	07 years, 04 months

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19.	51/2018 P/S Kothibagh (NIA)	120-B,302, 212, 201 RPC, 7/27 A ACT ,16,18, 20 ULA (P) ACT, 12 PASS POSRT ACT.	03	1.M Shafi Bhat @ Molvi S/O Gh Qadir R/O Dayarwani Batamaloo, 02. Tahseen Ahamd Gujri@Batloo , Junaaid S/O Ali Mohd R/O Zaindar Mohalla Haba Kadal,	07 years, 07 months
20.	39/2018 P/S R.M.Bagh (NIA)	120-B, 392 RPC,7/25 A ACT,30 P ACT,R/W 3 PEPO, 16, 18, 20, 39 UA(P) ACT.	08	01. Mohd Shafiq Bhat @ Molvi s/o Gh Qadir R/o Diwani Batamaloo, 02. Wasim Ahmad Khan s/o Late Gh Mohd R/o Diwani Batamaloo,	07 years, 07 months
21.	02/2020 P/S Nigeen (NIA)	U/S 307, 120-B IPC, 3/4 Exp.Sub Act, 16 18, 19 UA (P) Act. .	06	1. Naseer Ahmad Mir s/o Mohd Ashraf R/o Saderbal, 2. Ajaz Ahmad Sheikh s/o Gh Ahmad R/o Saderbal,	06 years, 02 months
22.	109/2019 P/S Nigeen (NIA)	U/S 307, 120-B RPC, 3/4 Exp. Sub Act, 16, 18, 19 UA (P) Act. .	05	1. Naseer Ahmad Mir s/o Mohd Ashraf R/o Saderbal, 2.. Ajaz Ahmad Sheikh s/o Gh Ahmad R/o Saderbal,	06 years, 01 months
23.	128/2020 P/S Batamaloo (NIA)	U/S 302, 307 IPC, 7/27 A ACT, 16, 19, 20 UA (P) Act. .	03	1. Shoib-ul- islam Ganai , 2. Idrees Islam Ganai S's/o Ab Majeed Ganai R's/o Firdous Abad Gali-03 Batamaloo.	05 years, 06 months
24.	272/2014 P/S Pulwama.	364,302, 376/RPC	01	Zahoor Ahmad Bhat S/O Mohd Sultan Bhat R/O Kuzwairah, Chadoora.	11 Years & 03 months
25.	69/2020 P/S Pampore.	302,201 IPC	02	Ajaz Ahmad Dar S/O Late Abdul Rashid Dar R/O Chandhar, Pampore.	05 Years & 07 Moths.
26.	01/2021 P/S Kakapora	121 IPC,13,18,20 ULAP Act	01	Akeel Ahmad Lone S/O Mohd Abdullah R/O Lelhar	05 Years, 01 Month & 24 days.
27.	40/2020 p/S Rajpora	16,18,20,23,39 UAP Act,4 Expl. Sub. Act and 307 ,120B, IPC	12	Hidayat ullah Malik S/O Ab Hamid R/o Saratpora	05 Years, 02 months & 20 days.

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28.	288/2018 P/S Pulwama	302,120-B RPC ,16,18,38 UAP Act,7/25,7/27 Arms Act	2	1.Ansar ul Haq S/O Bashir Ahmad R/o Tiken Batpora 2.Saika D/O Mohd Amin Shah R/O Tahab	07 Years, 03 months & 08 days.
29.	30/2017 P/S Pulwama	18,19,20,39 UAP Act ,468,471 RPC	3	Manzoor Ahmad Ganie S/o Habibullah R/O Nowpora Paycen	07 Years, 06 months & 09 days.
30.	39/2020 P/S Litter	120B,D,307, IPC,7/25 Arms Act,13,18,39 UAP Act	4	Hilal Ahmad Rather S/o Bashir Ahmad R/O Chakoora.	05 Years, 09 months & 26 days.
31.	85/2021 P/S Pampore	18,18-B,23,39 UAPA Act	1	Sahil Manzoor Mir S/O Manzoor Ahmad Mir R/O Tulbagh Pampore.	05 years, 07 months & 20 days.
32.	107/2012 P/S Pulwama	307 RPC,7/25 Armas Act,4 Expl. Sub Act,13,18 UAP Act	5	Latief Ahmad Dar S/o Gh Hassan R/O Panzgam Pulwama	13 Years & 11 months
33.	50/2020 P/S Litter	20,38 UAP Act	1	Ab. Rouf Shiekh S/O Gh Qadir R/O Wasoora	05 Years, 09 months & 14 days.
34.	42/2018 P/S Litter	20,23, UAP ,7/25 Arms Act	1	Mohd Rafiq Bhat S/o Mohd. Ashraf R/O Achan	07 Years,04 months & 14 days.
35.	159/2015 P/S Pulwama	18,19,23 UAP ,7/25 Arms Act	02	Showkat Ahmad Bhat S/O Ali Mohd Bhat R/O Khadermoh	10 years, 07 months & 22 days.
36.	90/2020 P/S Pampore	307,120B PIC,13 UAP	02	Khawar Sultan S/o Mohd Sultan R/o Drangbal Pampore	05 Years, 04 moths & 18 days.
37.	293/2016 P/S Budgam	302,34 RPC	02	Ghulam Rasool Parrah S/O Ghulam Mohi Ud Din Parrah R/O Hilmishion	9 years 05 months 3 days
38.	17/2020 P/S Khansahib	7/25 I. A. Act,10,13,18,23, 39 UAPA	01	Saqib Ahmad Lone S/o Bashir Ahmad Lone R/o Wager Khansahib	06 years 01 month

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39.	134/2019 P/S Beerwah	302, 376 RPC	01	Sushil Kumar S/o Harish Ram Chouhan R/o Ichar Tehsil Leharpora District Sitapur UP.	Six (06) years five (05) months
40.	83/2020 P/S Khansahib	302, 341, 34 IPC	03	1. Abdul Majeed Chopan S/o Mohd. Ramzan Chopan 2. Tanveer Ahmad Chopan S/o Ab. Majeed Chopan 3. Intiyaz Ahmad Chopan S/o Ab. Majeed Chopan. All residents of Checkqudoos Khansahab	05 years and 08 months
41.	228/2017 P/S of Baramulla	302 RPC.	01	Gulzar Ahmad Dar S/o Gh Mohammad Dar R/o Manzpura Naidkhai Sumbal Bandipora	08 years & 03 months
42.	214/2019 of P/S Pattan	302, 201 IPC	01	Abdul Rashid Rather S/o Gh Qadir Rather R/o Takiya Tapper	06 years & 03 Months
43.	74/2018 of P/S Baramulla	302, 120-B, 212 RPC	06	1. Aijaz Ahmad Gojari S/o Ab Rehman Gojri R/o Jamia Mohalah Baramulla. Bila Ahmad Najari S/o Gh Ahmad Najari R/o Bunglow Bagh Baramulla	07 Years & 09 months
44.	76/2018 of P/S Baramulla	U/S 307, 7/25, 7/27 A. Act	05	Aijaz Ahmad Gojari S/o Ab Rehman Gojri R/o Jamia Mohalah Baramulla.	07 Years & 10 months
45.	104/2016 of P/S Baramulla	U/S 7/25 A. Act, 14 F. Act	01	Ab Rehman Mughal S/o Mohammad Sadiq Mughal R/O POK	09 Years & 10 ½ Months
46.	56/2019 of P/S Pattan	U/S 7/25 A. Act, 14 F Act	02	Mohammad Waqar Awan S/o Yaseen Awan Maiya Wali Pakistan	06 Years & 11 months
47.	23/2003 of P/S Sheeri	U/S 302 RPC	01	Mohammad Maqbool Hajam S/o Mohd Hajam R/o Sechwara adoora Sheeri	12 Years & 10 months

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48.	02/2020 of P/S Bijhama	U/S 302, 120-B	04	1. Basharat Ahmad Abbasi S/o Yawar Ali R/o Udoosa Uri. 2. Aijaz Ahmad Abbasi S/o Zaman Abbasi R/o Udoosa Uri	06 Years & 02 months
49.	23/2019 of P/S Chandoosa	U/S 302, 364 RPC	01	Javid Ahmad Khan S/o Rehmat Ulaah Khan R/o Larodoora Lalpora	06 Years & 08 months
50.	11/2017 of P/S Uri	302, 147, 148, 149, 336, 332 427, 34 RPC	06	1. Ashiq Khan S/O Sadiq Khan Tasaduk Khan S/O Sadiq Khan both residents of Parampila Uri.	08 years and 11 months
51.	79/2018 P/S Baramulla	302, 364, 34 RPC.	02	1- Sajad Ahmad Batti S/o Siraj Din Batti R/o Mohra Uri	07 years & 10 months
52.	39/2018 P/S Sheeri	18-B, 20, ULA (P) Act 7/25 I. Act	01	2- Irfan Ahmad Ganie S/o Mohd Ramzan Ganie R/o Rathwan Tral	7 years 7 Months and 21 days
53.	147/2019 P/S Baramulla	7/25 I.A Act, 307 RPC, 10, 13, 16, 20, 23 ULA (P) Act	03	Shakeel Ahamd Gannie S/o Gh Mohd Gannie R/o Bachi Boniyar 3-	6 years 05 Months and 08 days
54.	112/2019 P/S Baramulla	302, 34, 201 RPC 7/25, 7/27 I.A. Act, 16, 18, 20, 23, 38 ULA (P) Act.	02	4- Aqib Shalla S/o Abdul Rahim Shalla R/o Chesti Colony Baramulla Aqib Bashir Hajam S/o Bashir Ahmad R/o Chesti Colony Baramulla	6 years 8 Months and 9 days
55.	145/2019 P/S Baramulla	302, 307/RPC, 18, 20, 39 ULA (P) Act.	02	1. Mohd Iqbal Naikoo S/o Ab Ahad R/o old town Baramulla	6 years 01 Months and 01 days

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56.	55/2020 P/S Baramulla	18,20 ULA(P) Act	03	1-Sajad Ahmad Gojree S/o Bashir Ahmad R/o Khanpora 2-Nasir Ahmad Sheikh S/o Gh Hassan 2. 3-Junid Farooq Dar S/o Farooq Ahamd All Residents of Khanpora Baramulla	5 Years 10 Months and 13 days
57.	49/2020 P/S Uri	20,23 ULA(P) Act, 7/25 I.A.Act	02	1-Zubair Ahmad Tantary S/o Gh Mohd R/o Bharampora Sopore 2-Bial Ahmad Rather S/o Gh Ahmad R/o Soura Uri	5 Years 11 Months
58.	107/2020 P/S Baramulla	7/25 I. A. Act 23,38 ULA(P) Act	01	Tahir Ahmad Shiekh S/o Rafiq Ahmad R/ o Sitharan Budgam	5 Years 08 Months and 21 days
59.	159/2020 P/S Baramulla	18,23,39 ULA (P) Act	02	1-Huzaif Firdous Bhat S/o Firdous Ahmad R/o Cnoora Sopore 2-Ajaz Ahmad Khan S/o Gh Hassan R/o Najibhat kreeri	5 Years 06 Months and 11 days
60.	47/2020 P/S Chandoosa	7/25, I.A.Act 23,39 ULA (P) Act	02	1-Mohd Jaffar Beigh S/o Ab Gaffar R/o Taripora Sheeri 2-Tanveer Ahmad Khan S/o Abdul Rashid R/o Taripora Sheeri	5 Years 05 Months and 09 days
61.	218/2020 P/S Baramulla	7/25, I.A.Act 207,3/181 M V. Act 17,18,19,20,23, 38 ULA (P) Act	02	1-Asif Gul S/o Gh Mohd R/o Kanispora Baramulla 2-Shabir Ahmad Teli S/o Gh Mohd R/o Bangbagh Baramulla	Accused No.(1) 5 Years 02 Months and 29 days Accused No.(2)) 5 Years 02 Months and 20 days
62.	301/2019 P/S Sopore	7/25, I.A.Act,18, 18-B,20,23,38 ULA (P) Act	02	01-Sadam Hussain Mir S/o Gh Mohd Mir 02-Aqib Ashraf Mir@Asif S/o Mohd Ashraf Mir Both resident of Brath Kalan Sopore	A(1)= 6 years,03 Months and 5 days A(2)= 6 years,2 Months and 27 days
63.	272/2019 P/S Sopore	7/25, I.A.Act 18, 19,20,23,38 ULA (P) Act	02	Danish Ahmad Chana/o Tariq Ahmad R/o Stadium Colony Arampora Baramulla	06 years 04 Months and 25 days
64.	34/2020 P/S Sopore	18,13 ,20,38 ULA (P) Act	01	Muzamil Manzoor War S/O Manzoor Ah R/O Warpora Sopore	06 Years 01 Month

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65.	50/2020 P/S Sopore	18,18- B,20,23,38 ,39 ULA (P) Act,7/25 A Act	14	01-Atisham Farooq Malik S/o Farooq Ahamd R/o Mumkakh Sopore 02-Shafkat Ali Tagoo S/o Mohd Murtaza R/o Jalal Abad Sopore 03-Musaib Aslam S/o Gh Hassan R/o Mumkakh 04-Nisar Ganie S/o Mohd Akber R/o Krakshum Sopore 05-Kabir Lone S/o Saim din R/o Keran Kupwara 06-Sharafat Khan S/o Lal Badshi R/o Keran Kupwara 07-Abid Khan S/o Nakib Khan R/o Keran Kupwara 08-Jan Mohd Sheikh S/o Ab Rehman R/o Kababmarg Kup. 09-Azam Khan S/o Bashir Khan R/o Keran Kup 10-Nisar Mir S/o Saffer Mir R/o Keran Kup 11-Tanver Ahamd Bhat S/o Bashir Bhat R/o Keran Kup. 12-Waqar Khan S/o Fata Khan R/o Karian Kupwara 13-Manzoor Ahmad Tantray S/o Ab Rehman R/o Fathpora Baramulla 14-Ramaz Ahmad Beigh S/o Salam Beigh R/o Sheeri Baramulla	06 years
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66.	03/2020 P/S Bomai	16,18,23,38,39 ULA (P) Act 7/25-27 A.Act,307,427 IPC	06	01-Arif Billa Sheikh S/o Ab Ahad Sheikh R/o Tujar sheeri Sopore Nisar AH Lone S/O Glum Ahmad Lone R/O Tujar shreei spoor 03 Sartaj Ahmad Sheikh S/O Mohd Ismal Sheikh R/O Tujar sheeri Sopore 04 Mohd Murtaza Bhat S/O Atiqulah R/O Tujar sharief Sopore 05 Fayaz Ahmad Gani S/O Imran Gani R/O Harwan 06 Kabir Lone S/O Bashir R/O Keran Kupwara	A (1-5)= 05 years 11 Months and 14 days A (6)= 05 years 07 Months and 20 days
67.	125/2020 P/S Sopore	7/25 A Act, 18,20,23 ULA (P) Act	03	01-Mustahq Ahmad Mir S/o AB Gaffar R/o Brath Kalan Sopore 02-Mudasir Ahmad Mir S/o Hamza Mir R/o Brath Kalan Sopore 03-Athar Shams S/o Shams-ud-din R/o's Brath Kalan Sopore	05 years 09 Months and 29 days
68.	48/2020 P/S Tarzoo	7/25-27 A Act,307 IPC,16,18,18- B,20,23,38,39 ULA (P) 7/25 I.Act	05	01-Irfan Maqbool Mir S/o Mohd Maqbool 02-Irfan Khan S/o Khan Mohd 03-Kasir Rehman S/o Ab Rehman Khan R/o's Puthkaha 04-Suhail Ahmad Ganie S/o Gh Mohd R/o Aathora Kreeri 05 Junid Farooq Akhoon S/o Farooq Ahmad Akhoon R/o Khanpora Baramulla	A(1-4)= 05 years 09 Months and 04 days, A(5)= 05 years 08 Months and 20 days
69.	185/2020 P/S Sopore	16,18,20,23,38 ULA (P)Act, 307 IPC, 7/25 I. Act	04	01-Arif Reyaz Dar S/o Reyaz Ahamd Dar R/o Riban Sopore 02- Majid Ali Shalla S/o Ali Mohd Shalla R/o Arampora Sopore 03-Aqib Ramzan Dar S/o Mohd Ramzan Dar R/o Warpora Sopore	05 Years and 7 Months

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70.	237/2020 P/S Sopore	18,19,20,29,39 ULA (P)Act, 7/25 A. Act,3 Expl.Sub Act, 307 IPC.	04	01-Ishfaq Ahmad Pandith S/o Rayees Ahmad 02-Mubashir Ahmad Dar S/o Gh Mohi-ud-din 03-Ab Majeed Dar S/o Ab Rashid all residents of Dangerpora Sopore 04-Idrees Ahmad Dar S/o Bashir Ahmad R/o Nihama Kragund Handwara.	05 Years and 06 Months and 17 days
71.	38/2020 P/S Bomai	16,18,18-B,20,23 ULA (P)Act,302 IPC, 7/25-27 A.Act	01	Sharif ud-din Ahanger S/o Gh Mohammad Ahanger R/o Eidipora Bomai Sopore	05 Years and 06 Months and 08 days
72.	58/2020 P/S Bomai	23,39 ULA (P) Act, 7/25 I.A.Act	02	1.Sheikh Imran S/o Sheikh Anyatullah R/o Zaloora Sopore 2.Farooq Ahmad Najar S/o Khazir Mohd Najar R/o Harwan Sopore	05 Years and 08 Months and 11 days
73.	19/2017 Uri	302, 307, 324, 34 RPC 7/27 A Act	01	Mushtaq Ahmad Sheikh S/o Mohd Sultan Sheikh R/o Uri	8 years 11 months
74.	04/2020 Kunzar	302, 34 IPC	01	Waseem Ahmad Reshi S/o Ab Ahad Reshi R/o Kunzar	5 years 02 months
75.	68/2019 Uri	302 RPC	01	Qadeer Ahmad Khatana S/o Ab Majeed R/o Chulan Uri	6 years 08 months
76.	43/2018 Boniyar	363, 376, 302, 201, 34 RPC 6-17 Pocso Act	03	Mst. Fahmeeda Begum w/o Mushtaq Ahmad Ganie R/o Lari Boniyar. Qaisar Ahmad Mir S/o Sikander Mir R/o Hundi Trakangen. Naseer Ahmad Khan S/o Sher Zaman R/o Trakangen Boniyar	07 years 06 months
77.	FIR No. 6/2014 of PS Uri	U/Ss. 8/21-29 NDPS Act	03	Mohammad Shafecq Awan S/o Abdul Aziz R/o Sarar Muzafer Abad	12 years 2 months & 11 days
78.	FIR No. 6/2015 of PS Uri	U/Ss. 8/21 (c), 29 of NDPS Act	04	Syed Inayat Hussain Shah S/o Bagh Hussain R/o Muzafer Abad	11 yr. 1 month & 22 days

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79.	FIR No. 09/2018 PS Sopore	U/S 302, 380, 411, 34, 201 RPC	04, however, one dead during trial. Only three alive.	1. Adil Ahmad Lara S/o Mohd Afzal Lara R/o Muslimpeer Sopore 2. Sajad Ahmad Lara S/o Mohd Afzal Lara R/o Muslimpeer Sopore	8 Years 3 Month
80.	FIR No. 53/2013 PS Sopore	U/Ss. 302, 307, 392, 109 RPC, 7/27 A Act	02	1. NISSAR AHMAD DAR S/O GH. MOHI UD DIN DAR R/O SYEDPORA 2. AASHIQ HUSSAIN MIR S/O AB. RASHEED MIR R/O GULOORA HANDWARA	13 Years 2 Month 23-10-2013
81.	FIR No. 20/2002 PS Panzala	U/S. 302, 307 RPC, 7/25 A. Act	03, however two died. Only one alive.	MOHAMMAD AKBAR QUARASHI S/O FATAH MOHAMMAD R/O KAMAD RAFIABAD	14 Years 7 Month
82.	FIR No. 128/2016 PS Dangi wacha	U/Ss. 302, 109 RPC, 7/27 I.A Act	01	KHAWAJA IRSHAD AHMAD SHAH S/O GHULAM NABI SHAH R/O SEELU SOPORE	9 Years 1 Month
83.	FIR No. 02/2014 PS Sopore	U/Ss. 302 RPC	01	Riyaz Ahmad Sheikh S/o Ghulam Ahmad R/o Tragpora Rafiabab	12 Years 2 Month
84.	FIR NO. 25/2011 PS Tarzoo	U/S 302 RPC	01	MOHAQMMAD IBRAHIM DAR S/O GHULAM AHMADDAR R/O AKHOON PORA HARITAAR	15 Years 3 Month
85.	FIR No. 75/2018 PS Tangmarg	U/Ss. 302, 202 RPC	05	Imtiyaz Ahmad Wani S/o Gh Rasool 2. Irshad Ahmad Wani S/o Gh Mohi-ud-din Wani both resident of Khayceporaballa Rashipora	7 Years 07 Month 09-09-2018
86.	FIR No. 226/2012 PS Sopore	U/Ss. 302, RPC 7/27 A. Act, 14 F. Act	01	HAFIZ NAVEED BALOOCH @ FAHAD-ULLAH S/O AB. JABAR BALOOCH R/O SHUJA ABAD MULTAN 19PAKISTAN (Foreigner)	12 Years 11 Month

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87.	FIR No. 40/2013 PS Dangiawacha	U/Ss. 302 RPC	01	Mohd Altaf Rather S/o Ghulam Mohd R/o Lasir Rafiabab	12 Years 9 Month
88.	33/2018 of P/S Kheerbhawani	364,302 RPC	01	Mohd Shafi Magray S/o Mohd Sidiq Magray R/O Chundina Ganderbal	7 years 10 Month
89.	168/2018 of P/S Ganderbal	302 RPC	01	Abrar Ahmad Reshie S/O Ab Majeed Reshie R/O Buserbugh Ganderbal	7 years ,6 Month
90.	69/2019 of P/S Gund	307 IPC, 7/27 I.A.Act,16,18,19, 20 UA(P) ACT	01	Nissar Ahmad Dar S/o Gh Rasool R/o Parray Mohalla Hajin Sonawari Bandipora	6 years 02 month
91.	143/2012 of P/S Bandipora	302 RPC, 7/25 A Act	02	Rameez Ahmad Da r S/o Ab Aziz Dar R/O Aloosa Bandipora	13 years 08 months
92.	174/1993 of P/S Bandipora	302, 392,451. 201 RPC , 7/27 A Act	01	AB. Waheed Mir S/o Abdullah Mir R/o Ongam Bandipora	09 years 11 months
93.	126/2018 of P/S Bandipora	302, 307 RPC	01	Mudasir Ahmad Mir S/o Gulzar Ahmad Mir R/o Mantrigam Bandipora	7 years 7 months
94.	23/2015 of P/S Aragam	16, 18,39 UA(P) Act 7/27 A Act 302 RPC	04	Showkat Ahmad Hajam S/o Gh. Mohd. R/o Rakhe Haji Mehraj ud din Shergojar S/o Gh. Qadir R/o Hajin Younis Khanday S/o Gh. Ahmad R/o Hajin Manzoor Ahmad Parray S/o Mohd. Shafi R/o Hajin	10 years 05 months and 5 days
95.	115/2019 of P/S Bandipora	7/25 I.A Act 18,19,23, 39 ,ULA(P) Act 120- B, 121, 121-A, 123, IPC	01	Manzoor Ahmad Wani s/o Mohd Afzal Wani R/o Sumlar	6 years 4 month and 02 days

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96.	80/2019 of P/S Bandipora	7/25 A. Act, 13, 18, 19, 20, 23, 38, 39 40 UA(P)Act 2/3,3-B E&IMCO Act , 34,120-B,121, 122,506, 201 RPC	03	1. Mohd Saleem Baniya Gojar S/o Ab. Aziz R/o Daradgund Mantrigam. 2. Mohd Iqbal Khatana S/o Mohd Ismiyal Khatana 3. Wajid Ali Khatana S/o Ab. Gani Khatana 4. Ab. Lateef Khatana S/o Raj WaliK hatana S. No. 02 to 04 R/o's Jandidahra Rajouri	6 years 8 months 02 days
97.	85/2020 of P/S Bandipora	13 UA(P) Act 15(B) R/W 16, 18,39,UA(P) ACT 7/25 A Act	01	Wakeel Ahmad Dar S/O Mohd Ramzan R/O Bankoot	5 years 7 months and 19 days
98.	09/2020 of P/S Hajin	7/25 I A Act 13,16,18,19,39 UL(P) Act	03	1. Mudasir Ahmad Khawaja S/o Gulzar Ahmad Khawaja R/o Yarbelpora Sadunara 2. Ab Qayoom Margoo S/o Ab Khaliq R/o Yarbelpora Sadunaral	6 years and 03 days
99.	74/2020 Bandipora	15,16,18,39 UA(P) Act 302, 452 IPC 7/27 A. Act	03	1. Abrar Gulzar Khan S/o Gulzar Ahmad Khan R/o Bagh Bandipora 2. Muneer Ahmad Sheikh S/o Bashir Ahmad Sheikh R/o Quilmuqam Bandipora 3. Mohd. Waqar Lone S/o Late Gh. Mohd Lone R/o Chittaybanday Bandipora	06 years
100.	15/2017 of P/S Hajin	302 RPC	01	Nisar Ahmad Bhat S/o Ab Rashid Bhat R/o Hakbara Hajin Bandipora	08 years 10 months 20 days
101.	22/2017 of P/S Hajin	302 RPC	02	1. Arif Ahmad Parry S/o Gh Mohidin Parry 2. Parvaiz Ahmad Parry S/o Gh Mohidin Parry Both residents of Hajin 3. Ayaz Ahmad S/o Gh Mohidin Sofi R/o Hajin	8 years 9 months 26 days
102.	125/1996 of P/S Sumbal	302,34 RPC	02	Wali Mohd Mir S/o Maqsood Mir R/o Saderkoot Bala Bandipora Mohd Ayoub Dar S/o Ab Ahad Dar R/o Hajin	06 years 10 months 19 days

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103.	177/2020 of P/S Sumbal	302 RPC	01	Shabir Ahmad Pehloo S/o Nazir Ahmad Pehloo R/o Saderkoot Bandipora	08 years 03 months 02 days
104.	45/2010 of P/S Doda	307/120-B/212/216, RPC 7/27, A. Act	05	Ghulam Nabi	15 years 12 months 10 days
105.	342/2010 of P/S Doda	4/5, ESA Act 7/27, A. Act	01	Ghulam Nabi	15 years 2 month 27 days
106.	201/2009 of P/S Doda	302, RPC 7/27, A. Act	01	1) Ghulam Nabi (2) Khursheed Ahmed	15 years 3 month 11 days
107.	92/2007 of P/S Doda	302/207, RPC 7/27, A. Act	02	1) Jameel Ahmed 2) Khursheed Ahmed	10 years 09 month 12 days
108.	67/2008 of P/S Doda	302/307/379, RPC 7/25, A. Act	01	Jameel Ahmed	14 years 6 month 09 days
109.	216/2010 of P/S Doda	307, RPC 7/27, A. Act 4/5, ESA	01	Jameel Ahmed	14 years 10 month 7 days
110.	148/2006 of P/S Doda	302/364, RPC 4/25, A. Act	01	Jameel Ahmed	10 years 09 month 2 days
111.	82/2006 of P/S Doda	307/364, RPC 7/27, A. Act	01	Jameel Ahmed	10 years 08 months 27 days
112.	90/2007 of P/S Doda	302, RPC 7/27, A. Act	01	Jameel Ahmed	10 year 08 month 27 days
113.	116/2005 of P/S Doda	302/458, RPC 7/27, A. Act	01	Jameel Ahmed	08 year 05 month 26 days
114.	93/2007 of P/S Doda	307, RPC 7/27, A. Act	01	Khursheed Ahmed	06 year 17 days
115.	191/2009 of P/S Doda	307, RPC 7/27, A. Act	01	Khursheed Ahmed	06 year 17 days
116.	09/2017 of P/S Thathri	302/307, RPC	01	Firdous Ahmed	09 year 01 month 25 days
117.	125/2014 of P/S Doda	302, RPC	01	Ajaz Ahmed	11 year 09 month 12 days
118.	40/2018 of P/S Thathri	302/323/504/1 09/506, RPC	02	1) Satpal 2) Jaipal	07 year 09 month 10 days

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119.	28/2016 of P/S Doda	302/436/427, RPC	01	Mangta Butt	10 year 20 days
120.	01/2011 of P/S Dessa	302/449/34, RPC	01	Mohd. Alyas	07 year 09 month 10 days
121.	115/1997 of P/S Doda	302/307, RPC 7/27, A. Act	01	Bashir Ahmed	10 year 11 month 26 days
122.	29/2016 of P/S Assar	302/458/449/4 50/149/201/34, RPC	06	1) Omparkash(2) Des Raj (3) Renu Devi(4) Sanjay Kumar (5) Jagdish Kumar	09 year 5 month 3 days
123.	16/2019 of P/S Thathri	302/109, RPC	06	Hamid Hussain	09 year 10 month 24 days
124.	35/2017 of P/S Gandoh	302/307/120-B/436/511/458 /201, RPC 7/27, A. Act	06	(1) Shoket Ali (2) Akhter Hussain(3) Abdul Rashid (4) Shafqat Hussain	08 year 10 month 15 days
125.	35/2017 P/S Doda	420/109, RPC 7/25, Arms Act	05	(1) Abdul Rashid (2) Shoket Ali (3) Akhter Hussain	07 year 03 month 15 days
126.	174/2016 of P/S Doda	302/201, RPC	01	Davinder Kumar	09 years 07 month 21 days
127.	96/2007 of P/S Doda	302/307, RPC	01	Jameel Ahmed	10 years 08 month 27 days
128.	105/2020 of P/S Doda	302, IPC	01	Anchal Singh	05 year 09 month 14 days
129.	153/2020 of P/S Doda	302/34/109/20 1, IPC	03	1) Ghulam Mohd. (2) Gh. Mohd. (3) Mohd. Shafi	05 years 05 month 28 days
130.	268/2019 of P/S Kishtwar	7/25, Arms Act 18/20/23/38/3 9, ULA(P) Act	05	Tariq Hussain	06 year 03 month 25 days
131.	01/2020 of P/S Marwah	18/19/20/38/3 9, ULA(P) Act	05	(1) Ghulam Hussain (2) Mohd. Iqbal (3) Bashir Ahmed	05 years 03 months 15 days
132.	01/2020 of P/S Dachhan	13/18/19/20/3 8/39, UAPA 7/25, I.A. Act	07	Mohd. Hussain	06 years 01 month 20 days
133.	178/2020 of P/S Kishtwar	13/18/19/20/3 0/39, UAPA 7/25, I.A. Act	03	(1) Mohd. Hanief (2) Gulzar Ahmed (3) Sahir Abass	05 years 05 months 05 days

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134.	43/2019 of P/S Thathri	121, IPC 7/25, I.A. Act 20/23, ULA(P) Act	01	Jamal Din	06 year 08 month 04 days
135.	82/2020 of P/S Doda	13/17/18/20/2 3/38, ULA(P) 7/27, A. Act	02	(1) Tanveer Ahmed (2) Raqeeb Alam	05 years 10 month 23 days
136.	08/2021 of P/S Thathri	13/18/20/23/3 9, ULA(P) 4/7, ESA & 121/201, IPC	02	(1) Mohd. Idrees (2) Mohd. Arif	05 year 01 month 30 days
137.	190/2020 of P/S Doda	121/121-A, IPC 13/18/18-B/20/39. UAPA	02	(1) Jahangir Ahmed (2) Shabir Ahmed	05 years 05 month 06 days
138.	253/2017 of P/S Kishtwar	302, RPC 30, Police Act	01	Surindra (CISF)	09 years 08 months
139.	58/2018 of P/S Kishtwar	302, RPC 7/27, Arms Act	01	Muzaffer Kamal	08 years 14 days
140.	155/2017 P/S BANIHAL (Sessions Court Ramban)	U/S 302/307/120/1 21-A/382 RPC 7/27 A ACT	06	01. Gazanfar Iqbal Khan S/O Mohd Yaqoob Khan R/O Kaskoot Tehsil Banihal District Ramban 2. Aqib Waheed S/O Abdhul Waheed Najar R/O Kaskoot Tehsil Banihal District Ramban 3. Mohd Arif S/O Ghulam Hussain Wani Caste Wani R/O Ashar Tehsil Banihal District Ramban	Nine year s and 06 months
141.	57/2005 P/S GOOL (Sessions Court Ramban)	U/S 302/307/121-A RPC 7/27 A ACT	02	Mohd Sharief S/O Nazir Ahmed Caste Koka R/O Chachwa Gool Tehsil Gool District Ramban	Seven years and 02 months
142.	04/2020 P/S DHARMKUND (Fsat Track Court Ramban)	U/S 376 IPC % POCSO	01	Pawan Singh S/O Milap Singh Caste Tahkar R/O Kanga Morha Harshalla Tehsil And District Ramban	Six years and 02 months

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143.	45/2020 P/S GOOL (Fsat Track Court Ramban)	U/S 302/109 IPC 117/119 M.V ACT	08	Mohd Sadiq S/O Mahmadoo ShanR/O Gool Tehsil Gool Distt Ramban	Six years and 04 months
144.	115/2020 P/S BANIHAL (Fsat Track Court Ramban)	302/376 IPC	02	01 NISAR AHMED S/O GH.HUSSAIN ZOHDA R/O CHANJLOO BANIHAL 02. AHSIQ HUSSAIN S/O GUL MOHD BHAT R/O SAR KASTIGARH DISTT DODA	Six years and 05 months
145.	26/2016 P/s Budhal (Pr. Sessions Court Rajouri)	302 RPC	01	Mohd Nazir S/o Noor Mohd R/o Targain Budhal District Rajouri	9 Years and 3 Months
146.	598/2020 P/s Rajouri (Pr. Sessions Court Rajouri)	302/307/ 323 RPC of	01	Mohd Aslam S/o Faqir Mohd R/o Chingus Rajouri	6 Years
147.	68/2020 P/s Kandi (Pr. Sessions Court Rajouri)	302/382/34 IPC of	02 (01 bailout)	Mohd Latief S/O Wali Mohd Caste Gujjar R/o Dhar SakriKoteranka	5 Years and 9 months
148.	246/2020 P/s Rajouri (Pr. Sessions Court Rajouri)	302 IPC	01	Mohd Shabir S/o Nazir Caste Bakarwal R/O Sranoo	6 Years
149.	235/2020 P/s Rajouri (Pr. Sessions Court Rajouri)	302/307/341 /323/324/325/ 147/148 IPC	05 (01 bailout)	1. Mohd Shafait 2. Mohd Shafiq 3. Mohd Safeer 4. Mohd Araf Sons of Mohd Iqbal R/o Tralla Rajouri	5 Years and 10 months
150.	107/2020 P/s Kandi (Pr. Sessions Court Rajouri)	302/34 IPC	01	Zulafkar Ali S/o Mohd Anwar R/o MorhaDrajBudhal	5 Years and 7 months
151.	71/2019 P/S Sunderbani (Pr. Sessions Court Rajouri)	302/RPC	01	Sukhdev Singh S/O Karpal Singh R/O Govind Piura	5 Years and 4 months
152.	518/2013 P/S Rajouri (Addl. Sessions Court Rajouri)	302/376/316/3 64/ RPC	02	1-Mohd Sageer S/o Abdul Rashid 2-Mohd Sageer S/o Mohd Sadiq Both are R/o Chawa Rajouri	12 Years 5 months and 5 days

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153.	86/2015 P/S Budhal (Addl. Sessions Court Rajouri)	302/452/342/R PC 3/30 Arms Act.	01	Mohd Mushtaq S/o Mohd Sharief R/o Samote Tehsil Budhal	10 Years 02 months 29 days
154.	07/2018 P/S Darhal (Addl. Sessions Court Rajouri)	302/307/452/3 36/323/109/RP C	06 (02 bailout)	1. Mohd Farooq, 2 Ghulam Abass Sons of Lal Din, 3 Mohd Shakeel S/o Ghulam Nabi 4 Liaquat Ali S/o Mohd Latief all R/o Ujhan Tehsil Darhal	08 years 15 days
155.	146/2018 P/S Rajouri (Addl. Sessions Court Rajouri)	302/307/RPC/3 /25/Arms Act	01	Balwan Singh S/O Anant Ram R/O Kha No. 01 Tehsil Kotranka	07 Years 07 months and 27 days
156.	120/2018 P/S Nowshera (Addl. Sessions Court Rajouri)	302/RPC	01	Zahoor Hussain (Alyas Younis) S/o Feroz Din R/o Muthi Rekhwalan Tehsil & District Kathua	07 Years 09 months
157.	125/2018 P/s Dharamsal (Addl. Sessions Court Rajouri)	302/364/342/2 01/RPC	02 (01 bailout)	Chain Singh S/o Inder Singh R/o Pukhi Nala Jungrial Tehsil Tereyath	07 Years 08 months and 04 days
158.	52/2019 P/S Kalakote (Addl. Sessions Court Rajouri)	302/307/325/R PC	01	Kartar Chand S/o Munshi Ram R/o Kharak Tehsil Kalakote	06 Years 09 months and 14 days
159.	362/2017 P/S Rajouri (Addl. Sessions Court Rajouri)	302/201/RPC	03 (02 bailout)	Jabar Hussain S/o Chedi Mohd R/o Argi District Rajouri	08 Years 07 months and 07 days
160.	68/2018 P/S Mandi (Pr. Sessions Court Poonch)	302/307/336/3 25/323/147/50 4/447/RPC	07 (03 bail out)	(1) Abdul Ghafoor S/O Mohd Din (2) Mohd Riaz (3) Imtiaz Ahmed (4) Mohd Younas Sons of Abdul Ghafoor R/O Nehrian Tehsil Mandi	7 years and 06 months
161.	33/2020 P/S Mandi (Pr. Sessions Court Poonch)	302/307/204/3 4/IPC,3/25/IAA	02	(1)Mohd Azeem Khan S/O Faqroo Khan (2) Mohd Akram Khan Mohd Azam Khan both R/O Kenu Tehsil Mandi.	05 years and 11 months

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162.	51/2020P/S Mandi (Pr. Sessions Court Poonch	302/IPC	01	Riaz Ahmed S/O Din Mohd R/O Dhara Tehsil Mandi Distt Poonch	5 years, 09 months
163.	31/2020P/S Surankote (Pr. Sessions Court Poonch	363/376/109/ IPC, 6/17/POCSO Act	03 (02 bailout)	Mohd Ajmal S/O Imam Din R/O Sandhote Tehsil Balakote District Poonch.	05 years.and 08 months
164.	138/2016 P/S Mendhar (Pr. Sessions Court Poonch	302/307/326/1 09/RPC	02	(1) Zakir Hussain @ Kala S/O Hidayat Ullah Khan (2) Abdul Khaliq S/O Atta Ullah both R/O Uchhad Mankote	09 years and 06 months
165.	19/2021 P/S Mendhar (Pr. Sessions Court Poonch	8/21/22/NDPS Act	01	Mohd Maroof Khan S/O Mohd Amin Khan R/O Dabi Dharoti Balakote	05 years 02 months
166.	45/2020 P/S Kalakote (Addl. Sessions Court Poonch)	307/120B 121/122/IPC 7/25/27 IA act 16/18/19/39/ UAPA	02	1.Mohd Ismail S/o Mohd Haliem R/o Mori Mohalla Tehsil Kalakote 2.Mohd Rayaz S/o Mohd Ismail R/o Mori Mohalla Tehsil Kalakote	5 years 9 months 23 days
167.	217/2020 P/S Mendhar Addl. Sessions Court Poonch)	18/20/23/38/3 9/UAPA Act	03 (02 bail out)	Shair Ali S/O Mohd Mushtaq R/O Meerpur Dhargloon Tehsil Balakote District Poonch	06 years
168.	190/2020 P/S Surankote (Addl. Sessions Court Poonch)	307/120B121/1 22/123/IPC 7/25/26/27 Arms Act 18/19/20/21/3 8 39 UAPA	05	1- Mubarak Ahmed S/o Mohd Abdulla R/o Ram nagri Shopian 2- Mohd Yaseen Khan S/o Sakhi Walit Khan R/o Balakote Mendhar 3-Mohd Ibrar Khan S/o Mohd Farooq R/o Balakote Mendhar 4-Mohd Javid Khan S/o Mohd Rafiq Khan R/o Balakot Mendhar 5-Zafar IqbalS/o Mohd Bashair R/o Naka Manjhari Tehsil Mendhar	6 years 1 months 15 days

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169.	492/2020 P/S Rajouri Addl. Sessions Court Poonch	307 120 B 121 122 IPC 7/25 IA act 13 17 18 UAPA	03	1. Rahil Bashair S/o Bashair Ahmed R/o Jamia Mohalla Pulwama 2. Amar Jaan S/o Mohd Sadiq R/o Lalhare Kakapura Pulwama 3. Hafiz Younis Wani S/o Mushtaq Ahmed R/o Killar Shopian	5 years 6 months 10 days
170.	311/ 2018 P/S Surankote (Addl. Sessions Court Poonch)	302/336/34 IPC	03 (02 bail out)_	Mohd Nazir S/o Abdullaha R/o Fazalabad Behar Tehsil Surankote Distt Poonch	7 years 0 months 14 days
171.	66/2018 P/S Mendhar (Addl. Sessions Court Poonch)	302/307/34/32 3/324/147/325 /149/148/427 RPC	16 (07 bailout)	1-Mukhtar Ahmed S/o Mohd Ishaq 2. Mohd Murtaza S/o Mohd Mushtaq 3-Abdul Ghufar S/o Mohd Safer 4-Mujtaba Ahmed S/o Mohd Mushtaq 5-Mohd Khalil s/o Ali Aqbar 6-Mohd Imran S/o Mohd Khalil 7-Waqar Ahmed S/o Mohd Khalil 8-Mustafa Ahmed S/o Alaf Din 9-Mohd Alyas S/o Alaf Din All Resident of Chajla Tehsil Mankote	7 years 8 months 28 days
172.	128/2020 P/S Surankote (Addl. Sessions Court Poonch)	8/15 NDPS	03	1-Sumran Jeet Singh S/o Raja Singh R/o House No 2246 Pream Gali Hari Mandi District Ludhina Punjab 2-Manpreet Singh S/o Jagtar S ingh R/o W.No 2 Sangur bornala Distt. Songroor Punjab 3-Gurwander Singh S/o Karan Singh R/o Chhar Distt. Sangroor Punjab	6 years 0 months 18 days
173.	30/2020 P/S Loran (Addl. Sessions Court Poonch)	302/295/109 RPC	04 (03 bailout)	Mohd Tariq S/o Abdul Hamid R/o Danna Loran	5 years 3 months 28 days

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174.	165/2013 P/S Mendhar (Addl. Sessions Court Poonch)	302/147/148/1 49 RPC	03 (01 bailout)	1-Zahir Abas S/o Mohd Razaq R/o Ari Tehsil Mendhar 2-Idnan Ahmed S/o Mohd Razaq R/o Ari Mendhar	12 years 4 months 7 days
175.	114/2017 P/S Surankote (Addl. Sessions Court Poonch)	302/336/34 RPC	03 (02 bailout)	Nasar Ahmed S/o Bagh Hussain R/o Nadyali Mahroot	8 years 8 months 15 days
176.	17/2020 P/S Kathua titled Tersem Lal	302 IPC	01	Tersem lal S/o Bishan Dass R/o Pandrar Tehsil & District Kathua	6 years 2 month
177.	368/2020 P/S Kathua (titled Bhanu Partap Singh and other)	302 IPC, 30/3/25 Arms Act	2	Bhannu partap Singh S/o Surat Singh R/o Patel Nagar Kathua	5 yers 6 months
178.	148/19 P/S Rajbagh (titled Sukhwinder Singh)	8/15 NDPS Act	1	Sukhwinder Singh S/o Swaran Singh R/o Mohala Chandigarh Tehsil Sultanpur Lodhi Punjab	6 years 9 months
179.	179/2018 P/S Kathua	302 RPC	01	Pritam Kumar @ Drub S/O Parsu Ram Drub R/o Sarwa Tehsil Kasdole District Bloda Bazzar Chhattisgarh A/P W. No 3 Karan Nagar Kathua	07 years 10 months
180.	28/2018 P/S Basohli	302/201 RPC	03	Anchal Singh S/o Parveen Ram R/o Nagali Morha Katti Tehsil Basohli District Kathua 2. Bindro Devi W/o Parveen ram R/O do- (bailed out) 3. Sunita Devi W/o Bishamber R/o -do- (bailed out)	07 years 10 months 01 year 05 months 01 years 05 months
181.	345/2019 P/S Kathua	302/307/323/3 4 RPC	02	1.Maltu Bind S/O Jatin Bind 2. Raj Kumar S/o Jatin Bind Both R/o Bodh Nagar Gakulpur Nalanda	06 years 04 months

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182.	179/2018 P/S Kathua	302 RPC	01	Pritam Kumar @ Drub S/O Parsu Ram Drub R/o Sarwa Tehsil Kasdole District Bloda Bazzar Chhattisgarh A/P W. No 3 Karan Nagar Kathua	07 years 10 months
183.	221/2020 Bari Brahmana	302 IPC	01	Anuchaya Sahoo	05 years ,06 months
184.	61/2019 Bari Brahmana	364,387,347,120-B,147 RPC 6 POCSO Act	07	Sanjay Raina Blaith Singh Balbir Singh Dhiraj Singh Dhiraj Singh	06 years 10 months and accused Sanjay Raina for 05 years and 01 months
185	90/2018 Bari Brahmana	302,201,120-B RPC	04	Champa Devi , Sagar Chand	07 years and 10 months
186.	16/2020 Ghagwal	302 IPC	01	Aatama Ram	06 YEARS 01 MONTHS
187	243/2019 Samba	302,376,363, IPC 04 POCSO Act	01	Chotu Adiwasi	06 years,04 moths
188.	179/2014 Samba	302,212,307,45 2,202 RPC	04	Sahil Digra	11 YEAR 06 months
189.	170/2018 Bari Brahmana	302,201 RPC	1	Navin Gope	07 years,05 months
190.	194/2020 Bari Brahmana	302,376 IPC	1	Puran Chand	05 years and 06 months
191.	35/2021 Samba	377,201, RPC ¼ POCSO Act	1	Tarsem Lal	05 years ,02 months
192.	27/2020 Purmandal	376AB,5(M) IPC 06 POCSO Act	1	Bhagwan Singh	05 years and 05 months
193.	149/2019 Bari Brahmana	376,341 RPC ¼ POCSO Act Bari Brahmana	1	Balbir Singh	06 years and 06 months
194.	01/2016 Purmandal	302 RPC	1	Jamat Ali	Eight Years
195.	20/2017 Samba	302 RPC	2	Vikram Kumar and Joginder Kumar	Eight Years

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196.	232/2020 Samba	302/307/34 ipc & 3/25 Arms act	1	Sham lal	Five and Half Years
197.	45/2019 Ramgarh	302/341/342/1 47/109 Rpc	6	Kuldeep Singh, Balbir Singh, Sunil, kumar, sat pal,, subash chander,, Rakesh kumar.	Six and Half Years
198.	328/2015 Anantnag	302 RPC	01	Faisal Abass Wani S/o Mohd Abass Wani R/o Gulshanabad Anantnag	10 years & 06 months
199.	115/2019 Bijbehara	147,149,149,3 36, 302,427,120-B RPC	02	Tariq Ahmad Shah S/o Gh Nabi Shah R/o Eidgah Bijbehara	06 years & 06 months
200.	225/2020 Bijbehara	302, 295 IPC	01	Ashwani Kumar Vaid S/o Vijay Kumar R/o Rajunagar Narwal Jammu	05 years & 05 months
201.	09/2019 Qazigund	302,427 RPC	01	Showkat Ahmad Bhat Gh Ahmad Bhat R/o Batpora Khanabal	07 years & 02 months
202.	40/2020 Utrasoo	376,420,506 IPC & ¼ POCSO Act	01	Showkat Ahmad Bhat S/o Ab Rahim Bhat R/o herpora Bari Angan	05 years & 10 months
203.	138/2017 Qazigund	302,307,120-B RPC & 7/27 Arms Act	05	Sandeep Sharma S/o Ram Kumar Muzafarnagar UP	07 years & 07 months
204.	157/2017 Anantnag	P/S 302,307,326,4 27,120-B , RPC 7/27 I.A.Act, 16,18,19,20 ULAP Act	4	01. Aijaz Ahmad Wagay S/o Gh. Qadir Wagay R/o Poshkredi Srigufwara 02. Bilal Ahmad Reshi S/o Mushtaq Ahmad Reshi R/o Iqbal Market Bijbehara 03. Zahoor Ahmad Sheikh S/o Mohammad Maqbool Sheikh R/o Khudwani Kulga 04. Tanveer Ahmad Dar S/o Bashir Ahmad Dar R/o Khudwani	A,B and C 08 years and 07 months D. 07 years and 03 months

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205.	60/2018 Anantnag	P/S	147, 148, 149 341, 336 307, 427, 120-B RPC ¾ PPD Act 18, 20, 38, 39 ULAP Act	3	01. Syed Aasiya Andrabi W/o Dr. Ashiq Hussain Faktoo R/o Soura Srinagar . 02. Nahida Nasreen W/o Manzoor Ahmad Malik R/o Drangbal Pampore 03. Sofi Fehmida D/o Mohammad Sadiq Sofi R/o Sikh Bagh Lal Bazar Srinagar	07 years and 11 months
206.	184/2020 Bijbehara	P/S	7/25 A. Act 18, 23, 39 13, 20 38 ULAP Act	1	Adil Fayaz Bhat S/O Fayaz Ahmad Bhat R/O Ratnipora Khiram	05 Years and 07 months
207.	104/2020 Dooru	P/S	13, 20, 38, 39 ULAP Act	1	Irshad Ah. Chopan S/o Gh. Naib R/o Kokagund Dooru	05 years and 03 months
208.	20/2019 Dooru	P/S	392.302,7/25, A act 16,18,38,ULAP Act	1	Hilal Ahmad Naikoo S/O Ali Mohd Naikoo R/O Pinjoora Veerinag	06 years and 04 months
209.	28/2019 Bijbehara	P/S	18,20 ULAP Act 5- Exp. Substance Act	1	Ishfaq Ahmad Bhat S/O Ab Hamid R/O Khan Pora Madhama	06 years and 08 months
210.	13/2020 P/S CIK Srinagar		7/25 I.A. Act, 13,18,38, ULAP Act	1	Mohammad Mustaqim Angher S/O Ghulam Mohd R/O Nageenpora Saimoh tral	05 years and 06 months
211.	17/2020 Bijbehara		21/22 NDPS Act	01	1. Nazir Ahmad Ganie S/o Gh. Nabi Ganie R/o Laktipora Arwani Bijbehara	6 years & 1Month
212.	145/2019 Bijbehara		8/20 NDPS Act	01	1.Muzaffar Ahmad Khan S/o Mohd Sultan Khan R/o Hassanpora Bijbehara	6 years & 5Months

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213.	47/2018 P/S Aishmuqam	302,109 RPC	02	1.Nooran Shah S/o Lal Shah 2.Mst Zaintoon Begum W/O Noor Shah R/o Amadzoo Aishmuqam	7 years 09 months
214.	116/2020 P/S Devsar	366,376,511,30 2,34 IPC	02	1.Waseem Rehman Dar S/o Ab Rehman Dar 2.Adil Ahmad Dar S/o Nazir Ahmad Dar Residents of Ashmuji Kulgam	05 year 05 months
215.	08/2020 U/S 302, IPC of P/S Qaimoh	302, IPC	01	Sukh Dev Singh S/O Kheer Singh R/O Sari Poni ChecJ Jammu	5 Years & 9 months
216.	271/2020 U/S 8/15, NDPS Act of P/S Qazigund	8/15, NDPS Act	02	Ranjcet Singh S/O Bushan Singh R/O Gangwal Jalandher Punjab	05 Years & 06 months
217.	208/2020 8/20, NDPS Act of P/S Kulgam	8/20, NDPS Act	02	Gh. Mohd Laway S/O Gull Mohd Laway R/O Hanand Chawalgam	05 Years & 04 months
218.	154/2020 P/S Yaripora	7/25 Arms Act 13,18,19,20,23, 38,39 UAPA	04	1.Amir Ahmad Mir S/o Ghulam Rasool 2.Zahoor Ahmad Bhat S/o Mohd Yosuf Residents of Hatipora 3.Yawar Ahmad Wagay S/o Aijaz Ahmad R/o Reban Shopian 4.Mohd Suleiman Bhat S/o Mohd Yousuf R/o Tantray pora	05 Years 3 months
219.	116/2020 P/S Devsar	366,376,511,30 2,34 IPC	02	3.Waseem Rehman Dar S/o Ab Rehman Dar 4.Adil Ahmad Dar S/o Nazir Ahmad Dar Residents of Ashmuji Kulgam	05 year 05 months
220.	266/2020 P S Qazigund	7/25 Arms Act 13,16,17,18,20, 23,39 ULAP Act	03	1.Nisar Ahmad Lone S/o Abdul Rehman Lone R/o Hergam Shermal 2.Samiullah Chak S/o Bashir Ahmad Chak R/o Nowgam Shopian 3.Raycees Ahmad Dar S/o Ghulam Hassan Dar R/o Churat Devsar	
221.	22/2019 P/S Kellar	147,148,302,10 9,341 RPC	07	Nazir Ahmad Kalas S/o Gh. Nabi Kalas R/o Nasarpora Dunadoo Keller	6 years 10 months old

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222.	56/2013 Shopain	P/S	364,302,34,392 RPC	03	1. Ghulam Monchi 2. Manzoor Ahmad Monchi Sons of Ramzan Monchi R/o Baskuchan Imamsahib 3. Gulzar Ahmad Monchi S/o Javaid Ahmad Monchi R/o Monghama Pul., present address Batwara Srinagar.	12 year 10 month
223.	19/2019 Zainapora	P/S	302,34 RPC	06	Bilal Ah. Seh S/o Abdul Ahad Seh R/o Urpara Nagbal	06 years 11 months
224.	233/2020 P/S Kupwara		13, 18, 20, 21, 25, 38 UAPA, 7/25 Arms Act	3	1.Waseem Irsahd Gabro S/O Irshad Ahmad R/O Arampora Kupwara 2.Mehraj-Ud-Din Wani S/O Gh Mohi-Ud-Din R/O Shah Mohalla 3.Mehraj-Ud-Din Gojree S/O Sonaullah R/O Badshah Masjid Sopore	10/09/2020 (5 years 6 months)
225.	78/2020 P/S Karnah		13, 18, 39 UAPA, 7/25 Arms Act, 8/21 NDPS Act	3	1.Tanveer Ahmad Khan S/O Abdul Rashid Khan R/O Tawla Taad Karnah 2.Sajad Ahmad Kakroo S/O Bashir Ahamd R/O Gondi Taad Karnah 3.Zakir Hussain Shah S/O Ali Haidar R/O Takia Bahadurkote Tatloo Karnah	Approx 5 yrs
226.	333/ 2020 P/S Kupwara		13, 39, 40 UAPA, 7/25 Arms Act, 3/4 Explosives Act	1	1.Sahial Musthaq S/O Musthaq Ahmad Dar R/O Babagund Handwara	29/11/2020 (5 years 3 months)
227.	54/2020 P/S Sogam		307 IPC, 7/27 Arms Act, 16, 20 UAPA	3	1.Abid Ahmad Wani S/O Gulzar Ahmad Wani R/O Lalpora Kupwara 2.Javaid Ahmad Rather S/O Gh Qadir Rather R/O Kalarose Kupwara	21/05/2020 (5 years 10 months)
228.	61/2018 P/S Kupwara		307, 121, 122 RPC, 7/28 Arms Act, 16, 18, 20 UAPA	1	1.Zabi Ullah S/O Sonaullah R/O Multan Pakistan	06/04/2018 (7 years 11 months)

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229.	76/2021 P/S Karnah	18, 38, 40 UAPA, 121 IPC	1	1.Waseem Akram S/O Abdul Rashid R/O Jabdhi Karnah	Approx 5 yrs
230.	140/2010 P/S Trehgam	307, 120B, 121, 153A RPC, 7/27 Arms Act, 13 UAPA, 2/3 EIMCO Act	9	1.Ab Razaq Baloch S/O Nazir Ahamd Baloch R/O Pakistan	20/11/2010 (15 years 4 months)
231.	34/2019 P/S Kralgund	302, 34, 109, 120B RPC, 7/25, 7/27 Arms Act, 13, 16, 18, 19, 20, 38, 39 UAPA	2	1.Aquib Javaid Bhat S/O Javaid Ahmad Bhat Ro Babagund Langate 2.Faroze Ahmad Dar S/O Gh Mohi-Udin Dar R/O Khanu Babagund	28/09/2019 (6 years 6 months)
232.	104/2020 P/S Handwara	13, 18, 20, 38, 39 UAPA, 7/25 Arms Act	7	1.Azad Ahmad Bhat S/O Razaq Bhat R/O Shahpora Langate 2.Parvaiz Ahmad Chopan S/O Ab Rashid Chohan R/O Shart Pora Langate 3.Mudasir Ahmad Pandith S/O Ab Rehman Pandith R/O Zarger Mohallah Langate 4.Burhan-Ud-Din Wani Burhan Mushtaq S/O Mushtaq Ahmad Wani R/O Talwari Handwara 5.Altaf Ahmad Baba S/O Salam-Ud-In R/O Babagund Handwara 6.Irshad Ahmad Chalkoo S/O Saif-Ud-Din R/O Selikoot Uri	03/04/2020 (5 years 11 months)
233.	363/2020 P/S Handwara	16, 20, 23, 39 UAPA, 7/25 Arms Act	1	1.Liyaqat Ahmad Mir S/O Abdul Ahad Mir R/O Trehgam Kupwara	30/10/2020 (5 years 5 months)
234.	77/2020 P/S Kralgund	13, 18, 20 UAPA, 7/25 Arms Act	1	1.Aquib Mohammad Rather S/O Abdullah Rather R/O Shani Pora Kralgund Handwara	11/08/2020 (5 years 7 months)
235.	368/2020 P/S Handwara	302,109 IPC	3	Farooq Ahmad Dar S/O Gh.Qadir Dar R/O Paropeth Handwara	5 years and 04 Months

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236.	30/2020 Ps Villgam	376,AB,377 IPC ,3/4 POCSO Act	1	Jameel Ahmad Mughal S/O Gh.Nabi R/O Champoor Villgam	05 Years and 11 Months
237.	83/2021 PS Karnah	302,307, RPC,7/25 I A Act.	1	Mohd Sadiq Gujar S/O Mohd Jameel Gujar R/O Sialkote Pok	10 Years and 04 Months
238.	90/2020 P/S Kralgund			16 Akeel Ahmad Parray S/O Ali Mohd Parray R/O Mandigam Handwara	
239.	387/2017 Udhampur P/S	302 RPC	1	Rajay Kumar	09 Years and 06 Months
240.	165/2020 Ramnagar P/s	302/307/34 IPC	4	01,Pardeep Singh. 02 Kulbir Singh. 03 Karan Singh. 4 Rakesh Singh	Accused no 01,02,and 03 are (05 years and 04 Months) and accused no 04 is 05 years and 03 Months
241.	111/2019 Udhampur P/S	302/309 RPC	1	Ajeet Singh	06 Years and 05 Months
242.	33/2018 Basantgarh P/s	376 IPC, POSCO Act 4	1	Parkash Chander	07 years and 05 Months
243.	53/2018 Ramnagr P/s	302 RPC	1	Sheru Ram	07 years and 11 Months
244.	508/2018 Udhampur P/S	302 RPC	1	Tirth Ram	7 years and 5 Months
245.	82/2020 Rehmbal P/s	302 IPC	1	Jagdeep Singh	5 years and 09 Months
246.	72/2020 Udhampur P/S	302/34 IPC	2	Gurdev Singh and Surishta Devi	06 years and 01 Months

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247.	120/2019 Rehmbal	P/s	302/364 RPC	etc	1	Ashiq Mohd	06 years and 08 Months
248.	81/2018 Majalta	P/s	RPC		1	Yash Paul	07 years and 05 Months
249.	20/2019 Ramnagar	P/s	302/307 RPC	etc	6	01 Nand Lal, 02 Nek Ram, 03 Makhan Singh, 04 Jagdish Singh, 05 Mohd Aslam, 06 Deep Singh	07 years
250.	294/2020 Udhampur	P/S	302 IPC		4	01 Mohd Aslam, 02 Munish	05 years and 08 Months
251.	81/2017P/S Udhampur		302 RPC		2	Deep Singh	09 years and 01 Months
252.	615/2020 P/S Udhampur		8/15 NDPS Act		02	Jasbeer Singh	5 years & 4 months
253.	410/2020 Udhampur	P/S	8/15 NDPS Act		03	1) Sukhpreet Singh 2) Jagroop Singh	5 years & 8 months
254.	126/2020 Majalta	P/S	302/109/120-B IPC		05	1) Sham Lal 2) Ashok Kumar	5 years & 6 months
255.	22/2020 Basantgarh	P/S	302 IPC		01	Sudesh Kumari	5 years & 7 months
256.	203/2020 Rehmbal	P/S	08/20 NDPS Act		02	1) Danish Rehman 2) Abid Ahmed	5 years & 4 months
257.	94/2020 Majalta	P/S	302, 120-B IPC		03	Vikrant Sharma	5 years & 7 months
258.	38/2018 Rehmbal	P/S	302 RPC		03	1) Rita Devi 2) Darshan Kumar	08 years
259.	610/2020 Udhampur	P/S	302/120-B/201 IPC		02	1) Usha Rani 2) Ashwani Kumar	5 years & 4 months

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260.	97/2020 Chenani	P/S	8/15 NDPS Act	02	1) Jaspreet Singh 2) Sandeep Singh	5 years & 6 months
261.	129/2020 Chenani	P/S	8/15 NDPS Act	01	Malkeet Singh	5 years & 3 months
262.	51/2017 Rehmbal	P/S	302, 201, 202, 109 RPC	02	1) Sukri Devi 2) Baru Ram	9 years & 1 month
263.	566/2020 Udhampur	P/S	8/15 NDPS Act	06	1) Nasir Ahmed 2) Irfan Pal 3) Samrat Mughal 4) Nazar Mohd. 5) Mohd. Azam	5 years & 4 months
264.	31/2019 Panchari	P/S	302/458/147/2 01 RPC	05	1) Baldev Kumar 2) Seesh Pal	5 years & 9 months
265.	18/2017 Majalta	P/S	302 RPC	01	1) Arwant Singh	8 years & 9 months
266.	56/2015 P/S Kud		302/307/429/1 47/148/149 RPC	12	1) Abdul Gani 2) Mohd. Gafoor 3) Mohd. Makoo 4) Nazir Ahmed 5) Shoket Ali 6) Mohd. Guddu 7) Mohd. Kala 8) Mohd. Aslam 9) Mohd. Hanief	10 years & 8 months
267.	07/2016 Bhawan	P/S	U/S 302 RPC	1	Shakti Gupta	9y, 9m 9d
268.	58/2017 Pouni	P/S	U/S 302 RPC, 4/25 AA.	1	Mangat Ram @ Mangu S/O Dhani Ram	8y 5m 21 d
269.	92/2018 P/S Reasi		U/S 302 RPC	1	Karnail Singh S/O Isher Singh	7y 10m 23 d

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270.	97/2018 P/S Reasi	U/S RPC	302/34	3	1 Mohd Rafiq S/O Goggar. 2 Parveiz Ahmed @Sabbu S/o Mohd Amim. Mohd Haleem S/o kalu R/o Bidda Reasi	7y 10 14 d (accused NO 1&2). 1y 2m 7 d (A-3)
271.	94/2018 P/S Katra	U/S	302 RPC	1	Pawan Chowan S/O Sita Ram R/O Gazipur (U.P)	7y 10 3 d
272.	91/2018 P/S Arnas	U/S	376 RPC	1	Madan Lal S/O Chait Ram R/O Budhal Rajouri	7y 2m 19d
273.	54/2020 P/S Mahore	U/S	302/34 IPC	2	1 Shamish Din S/o Soba Mohd shafi S/o Soba	9y 8m 1d
274.	12/2015 P/S Reasi	U/S 302/307/34 RPC		2	1. Dinesh @ Liloo S/O Karay Lal 2. Vikas Ram Veer S/o Teshpal	11y 1m 11d
275.	01/2016 P/S GRP Katra	U/S RPC	302/34	2	1. Ajay Kumar S/O Vijay Kumar 2. Smt. Gurjeet Kour W/o Harpareet Singh	10y 1m 23d

276.	16/2016 P/S Katra	U/S 363/376/302 RPC ,	4	1. Pawan Kumar s/o Ram saran. 2. Madan lal S/o Puran Chand. 3. Rajinder Kumar S/O Mohan Lal 4. Parshad Singh S/o Inder Singh	10y 1m 3d
277.	29/2016 P/S Chassana	U/S 302/120-B RPC	3	1. Naseeb Singh S/O Khajoor Singh	9y 8m 26d
278.	46/2017 P/S Katra	U/S 302/RPC	3	1. Nek Mohd @ Nika S/o Chirag Din. 2. Rehmat Ali S/O Nek Mohd	8y 11m 1d
279.	105/2019 P/S Reasi	U/S 302/147/34 RPC	3	1. Mohd Shafi S/O Mir Hussain. 2. Makhan Din S/O Noor Jamal 3. Bano Bibi W/o Mohd Shafi	6y 8m 2d
280.	94/2020 P/S Arnas	U/S 302/304-B IPC	1	Sudesh Singh S/O Ram Saran R/O Thub Thakarkote Reasi	5y 7m 14d
281.	168/2020 P/S DOMANA	302/IPC 4/25 A.ACT	01	PANNA LAL 03-07-2020	5 YEARS 09 MONTHS
282.	215/2020 P/S BAHU FORT	302/307/IPC	01	KARAN SHARMA (IN CUSTODY) 31-08-2020	5 YEARS 10 MONTHS
283.	45/2019 P/S GHAROTA	302/307/ IPC	07	TERSEM SINGH, DHANATAR SINGH, VIJAY SINGH, ANIL KUMAR, PAWAN SINGH, JANAK SINGH & JATINDER SINGH 03-07-2019 & 17-07-2019	06 YEARS 09 MONTHS
284.	160/2020 P/S AKHNOOR	302/IPC	01	TARLOCHAN SINGH 27-09-2020	5 YEARS 09 MONTHS
285.	66/2019 P/S PEER MITHA	302/RPC 4/25 A. ACT	01	MOHD YAQOOB 13-10-2019	06 YEARS 07 MONTHS

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286.	259/2017 P/S BAHU FORT	302/RPC 3/25/30 A. ACT	01	RANJEET SINGH 10-11-2017	08 YEARS 05 MONTHS
287.	106/2019 P/S GANDHI NAGAR	302/201/34RPC 4/25 A. ACT	04	HANEET SINGH, MALKEET SINGH. GAGANPREET SINGH & SANAMPREET SINGH 26-04-2019	06 YEARS 11 MONTHS
288.	51/2020 P/S BAHU FORT	302/382/201/I PC	01	PARDEEP SINGH 14-02-2020	06 YEARS 01 MONTHS
289.	52/ 2018 P/S NAGROTA	376/RPC	01	SHAHNAWAZ ALAM	-
290.	32/2019	302/376/201/R PC	01	RAJESH AHIRWAL	07 YEAR ONE MONTH AND 28 DAYS
291.	23/2015 P/S ARNIA	302 RPC	1	VIJAY KUMAR	10 YEARS 05 MONTHS
292.	68/2013 P/S GANDHI NAGAR	302/RPC	4	TALWINDER SINGH BALWINDER SINGH SONU SINGH SADAM HUSSAIN SARWAN PANDEY	12 YEARS 03 MONTHS
293.	42/2014 P/S NOWABAD	302/RPC	1		12 YEARS
294.	316/2015 P/S DOMANA	302/RPC	1	BUDHI RAM	10 YEARS 05 MONTHS
295.	39/2016 P/S CITY	302/RPC	1	SANJEEV KUMAR	09 YEARS 11 MONTHS
296.	92/2017 P/S GANDHI NAGAR	302/RPC	1	GANI SHAM	08 YEARS 09 MONTHS
297.	140/2017 P/S NOWABAD	302/RPC	1	TARSEM LAL	08 YEARS 05 MONTHS
298.	28/2018 P/S KANACHAK	302/RPC	1	PREM SINGH	08 YEARS
299.	61/2019 P/S MIRAN SAHIB	302/RPC	1	BISHAN DASS	07 YEARS

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300.	193/2019 P/S DOMANA	302/RPC	1	SURJEET SINGH	07 YEARS
301.	93/2019 P/S KANACHAK	302/RPC	1	RAKESH SINGH	07 YEARS 01 MONTH
302.	118/2011 P/S BAKSHI NAGAR	302/201/109RP C, 3/25 A ACT	2	DINESH SINGH	14 YEARS 05 MONTHS
303.	32/2014 P/S CHANNI HIMMAT	302/RPC	1	SHAM LAL	12 YEARS
304.	33/2015 P/S JHAJJAR KOTLI	302/RPC	1	TIRTH RAM	11 YEARS
305.	155/2016 P/S AKHNOOR	302/201/RPC	1	JAGDEV SINGH	10 YEARS
306.	48/2017 P/S BAKSHI NAGAR	302/RPC	1	RAKESH KUMAR	09 YEARS
307.	71/2017 P/S MIRAN SAHIB	302/307/452/R PC, 30 A ACT	1	RAM LAL	09 YEARS
308.	51/2018 P/S GHAROTA	302/RPC, 4/25 A ACT	1	BALBIR SINGH	08 YEARS
309.	64/2019 P/S AKHNOOR	302/RPC	1	GOLDY	07 YEARS
310.	54/2019 P/S KANACHAK	302/RPC	1	SOUDAGAR	07 YEARS
311.	125/2019 P/S BAHUFORT	302/RPC, 4/25 A ACT	1	JATINDER GILL	07 YEARS
312.	55/2020 P/S SATWARI	302/342/201/I PC	1	VIJAR KUMAR	06 YEARS
313.	62/2020 P/S AKHNOOR	302/34 IPC	2	RAKESH KUMAR JOGINDER KUMAR	06 YEARS
314.	156/2020 P/S R.S. PURA	302/34/IPC		RAJ KUMAR VIKRAM JEET ROHIT KUMAR	05 YEARS 05 MONTHS
315.	182/2020 P/S SATWARI	302/147/148/I PC, 4/25 A ACT	5	RAMESH LAL JAGMOHAN SANJEEV VERMA KRISHAN LAL LIAQAT ALI	05 YEARS 06 MONTHS
316.	20/2021 P/S DOMANA	302/IPC	1	GIAN DASS	06 YEARS

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317.	42/2020 PEER MITHA	17/18/20/21/3 8/40 ULPA	11	1. MUBASHIR BHAT 2. TOQEER AHMED 3. MOHD. ASIF BHAT 4. KHALID LATEEF BHAT 5. GAZI IQBAL BHAT 6. TARIQ HUSSAIN MIR 7. FAROOQ AHMED MALIK 8. FAROOQ AHMED BHAT 9. MOHD. HASHIM MALIK 10. JUNAID AZIZ LONE 11. MOHABAT HUSSAIN	<u>05 YEARS & 08 MONTHS.</u> <u>05 YEARS & 08 MONTHS.</u> <u>05 YEARS & 08 MONTHS.</u> <u>05 YEARS & 08 MONTHS.</u> <u>05 YEARS & 08 MONTHS.</u> <u>05 YEARS & 08 MONTHS.</u> <u>05 YEARS & 07 MONTHS.</u> <u>05 YEARS & 07 MONTHS.</u> <u>05 YEARS & 07 MONTHS.</u> <u>05 YEARS & 07 MONTHS.</u> <u>05 YEARS & 07 MONTHS.</u> <u>05 YEARS & 06 MONTHS.</u>
318.	63/2020 R.S.PURA	13/17/39 ULPA	05	1. M. MUZAFFAR 2. AB. REHMAN 3. FARHAN FAYAZ 4. HUSSAIN FAYAZ 5. OWAIS FAROOQ	<u>05 YEARS & 11 MONTHS.</u> <u>05 YEARS & 11 MONTHS.</u> <u>05 YEARS & 11 MONTHS.</u> <u>05 MONTHS.</u> <u>05 MONTHS.</u>

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319.	98/2019 KATRA	15,18,18-B 39 ULPA, 121-A	03	1. IMTIYAZ ALI 2. MUSHTAQ AHMED 3. MOHD. KHALID	<u>06 YEARS & 11 MONTHS.</u> <u>06 YEARS & 11 MONTHS.</u> <u>06 YEARS & 11 MONTHS.</u>
320.	61/2019 LAKHANPUR	38/39 ULPA,120-B RPC7/27 A.ACT	03	1. SABEEL AHMED BABA 2. JAHANGIR AHMED 3. ABIID -UL-ISLAM	<u>06 YEARS & 06 MONTHS.</u> <u>06 YEARS & 06 MONTHS</u> <u>06 YEARS & 06 MONTHS</u>
321.	359/2020 P.S BAHUFORT	18/20/23 /38/39ULA	03	1.RAYEES AHMED DAR 2.ZAHOOR AHMED 3.SABZAAR AHMED	<u>1. 4 years and 9 months and still in custody.</u> <u>2. 5 years and 3 months and still in custody.</u> <u>3. 5 years and 3 months and still in custody.</u>
322.	38/2019 CITY	8/21/22/27-A/29 NDPS 18/20/23/39 ULPA	06	1. LADDI RAM 2. ARSHAD AHMED 3. FAYAZ AHMED DAR 4. MOHD ALTAF 5. MOHD. SHAFI 6. MOHD. LATIF DAR	<u>06 YEARS & 06 MONTHS</u> <u>06 YEARS & 10 MONTHS.</u> <u>BAILED OUT ON 24-10-2024.</u> <u>06 YEARS & 09 MONTHS</u> <u>06 YEARS & 08 MONTHS</u> <u>06 YEARS & 08 MONTHS</u>

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323.	208/2022, R.S. PURA JAMMU	13/17/18 UA(P) ACT, 8/21/22/25/27-A,29,31 NDPS ACT.	01	1. AMANDEEP SINGH	<u>BAILED OUT ON</u> <u>17-02-2026</u>
324.	82/2019, 8/15 NDPS ACT, BAGH-E-BAHU	8/15 NDPS ACT	01	SYED TASADAQ HUSSAIN	06 YEARS 05 MONTHS
325.	104/2016, 8/21 NDPS ACT, BAHU FORT	8/21 NDPS ACT	05	SHAFIQ AHMED	09 YEARS 09 MONTHS
326.	459/2019, 8/21/22/29 NDPS ACT, NAGROTA	8/21/22/29 NDPS ACT	04	MANISH AND VISHAL	06 YEARS AND 03 MONTHS
327.	26/2020, 8/20/25/29 NDPS ACT, ANTF JAMMU	8/20/25/29 NDPS ACT	02	ANGREZ SINGH, SAHIB SINGH	5 YEARS 7 MONTHS
328.	50/2020, 8/20 NDPS ACT, ANTF JAMMU	8/20 NDPS ACT	02	SABAR HUSSAIN, KABIR HUSSAIN	05 YEARS 03 MONTHS
329.	95/2020, 8/15/25 NDPS ACT, JHAJJAR KOTLI	8/15/25 NDPS ACT	01	SANJEEV KUMAR	5 YEARS 11 MONTS
330.	46/2020, 8/20/25/29 NDPS ACT, JHAJJAR KOTLI	8/20/25/29 NDPS ACT	03	AZAD AHMED DAR, NAZIR AHMED MATOO	06 YEARS AND 01 MONTH
331.	131/2020, 8/15/25 NDPS ACT Jahjar Kotli	8/15/25 NDPS ACT	01	VIRENDER SINGH	Approx 5 yrs
332.	96/2019 P/S SATWARI	377 RPC 4 POCSO ACT	01	MOHD. ANWAR ALIAS ALHIE	5 YEARS 01 MONTH
333.	155/2019 P/S NOWABAD	363,376,109 RPC 4 POCSO ACT	02	NAVEEN KUMAR	6 YEARS 03 MONTHS
334.	88/2020 P/S GANGYAL	363,376 IPC ¼ POCSO ACT	02	SACHIN BUJAL	05 YEARS 03 MONTHS

335.	37/2020 P/S GANGYAL	363, 376 IPC ¼ POCSO ACT	01	RAVI KUMAR	06 YEARS 12 DAYS
336.	109/2014 P/S AKHNOOR	302/201/RPC	1	KEWAL SHARMA	11 YEARS 09 MONTHS
337.	19/2015 P/S DOMANA	302/RPC , 4/25 A ACT	3	ROMESH KUMAR KULDEEP RAJ SUMAN DEVI	12 YEARS 02 MONTHS
338.	40/2017 P/S MIRAN SAHIB	302/34/RPC , 3/25 A ACT	1	BHOPINDER SINGH	09 YEARS 07 MONTHS
339.	10/2018 P/S KHOUR	302/RPC ,	1	YASHPAL	08 YEARS 02 MONTHS
340.	63/2018 P/S KHOUR	302/RPC	1	DUTTA RAM	08 YEARS 07 MONTHS
341.	411/2018 P/S DOMANA	302/34/RPC , 4/25 A ACT	3	ASHISH SAINI JODH SINGH SHAMSHER LAL	07 YEARS 03 MONTHS
342.	72/2019 P/S BAGH-E-BAHU	302/RPC	1	NITISH GOSWAMI	07 YEARS 07 MONTH
343.	148/2019 P/S JANIPUR	302/34/IPC	1	RANI DEVI	07 YEARS 04 MONTHS
344.	171/2019 R.S PURA	302/201RPC	1	TARUN BHOGAL	07 YEARS 05 MONTHS
345.	03/2020 P/S R.S. PURA	302/506/452/1 PC	1	SANJEEV KUMAR	05 YEARS 03 MONTHS
346.	22/2020 P/S AKHNOOR	302/307/452/3 23/IPC	1	RAFIQ-UL- HASSAN	05 YEARS 01 MONTH
347.	27/2020 P/S GANGYAL	302/380/381/2 01/34/IPC	2	DEEPAK CHOUHAN SUNIL KOHLI	06 YEARS
348.	92/2020 P/S BAHUFORT	302/34/IPC,	3	ABDUL MAJID AJAZ AHMED REHMATI BEGUM	06 YEARS
349.	116/2020 P/S SATWARI	302/IPC	1	CHANDER KANT TIWARI	06 YEARS
350.	176/2020 P/S SATWARI	302/RPC	1	NAGAR MAL	05 YEARS
351.	209/2020 P/S BAHUFORT	302/342/IPC, 4/25 A ACT	1	ANIL KUMAR	05 YEARS 06 MONTHS